

301 <i>Written Answers</i>	PHALGUNA 24, 1905 (SAKA)			<i>Written Answers</i> 302	
Nagaland	279.57	79.04	152	15	10.00
Orissa	4457.71	1187.37	4652	727	450.00
Punjab	2585.03	713.34	1277	350	135.00
Rajasthan	4909.66	1210.30	4902	454	240.00
Sikkim	40.58	10.96	41	24	8.00
Tamil Nadu	7917.87	1804.33	8293	1952	890.00
Tripura	364.66	35.53	344	68	33.00
Uttar Pradesh	14370.31	3470.92	16971	3628	1706.00 ^v
West Bengal	1092.54	465.70	6585	1727	770.00
Total States	77402.74	19109.55	92110	17229	9947.00
Union Territories					
Andaman & Nicobar Islands	—	0.46	67	10	8.00
Arunachal Pradesh	401.34	33.94	14	27	8.00
Chandigarh	2.97	N.R.	3	4	2.00
Dadra & Nagar Haveli	2.17	2.23	—	3	4.00
Delhi	103.29	29.86	—	5	4.00
Goa, Daman & Diu	225.85	48.66	21	49	9.00
Lakshadweep	6.45	11.67	3	12	2.00
Mizoram	89.54	89.20	67	7	8.00
Pondicherry	53.36	13.53	30	22	8.00
Total UTs.	884.97	229.55	205	139	53.00
Grant Total	78287.71	19339.10	92315	17368	10000.00*

*This has been reduced to Rs. 8947 lakhs.

Deaths of Women in Delhi

3001. SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of women reported to have (i) committed suicide (ii) died/un-

natural deaths including deaths under mysterious circumstances in Delhi during 1983 and how these figures compare with those during 1982; >

(b) how many of these suicides or deaths are found to have relation with dowry demands; and

(c) the steps taken or proposed to be taken to tackle the social malady of dowry demands and deaths connected therewith ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI P. VENKATASUBBAIAH) :

(a) The requisite figures are indicated below :—

	1982	1983
(i) Suicide	265	265
(ii) Unnatural death including deaths under mysterious circumstances	571	483

(b) Dowry harassment is alleged, to be the cause of death in 40 cases of 1982 and 42 cases of 1983.

(c) Propaganda is launched through the media and the T.V. against the evil of dowry. Amendment of the Dowry Prohibition Act is under way. Special Courts to deal with dowry death cases have been set up and the Special Magistrates have been nominated to record the dying declaration of dowry victims.

Rhino Poaching in Kaziranga

3003. SHRI TRILOK CHAND :
SHRI RAJESH KUMAR

SINGH :
Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Rhino poaching in Kaziranga has assumed alarming proportion and Rhinos have been virtually exterminated at Ladakhwa sanctuary;

(b) if so, the details thereof stating the comparative figures of Rhinos killed during the last three years (year-wise); and

(c) the measures taken by Government to check Rhino poaching ?

THE DEPUTY MINISTER IN THE
DEPARTMENT OF ENVIRONMENT
(SHRI DIGVIJAY SINH) : (a) and (b)
The number of rhinos killed by poacher in Assam during the last three years is given below :—

1981	— 39
1982	— 44
1983	— 91

This includes rhinos poached in Kaziranga National Park and Ladkhwa sanctuary.

(c) The need for providing adequate protection to the rhinos in Assam has been stressed from time to time to the State Government. A team of experts was deputed by the Central Government to visit Kaziranga National Park in May, 1982, specially to study the problem of poaching and to recommend specific measures to combat it. The recommended measures were then communicated to the Government of Assam, which is reportedly taking measures to implement the same. Financial assistance of Rs. 8.41 lakhs has also been provided by the Central Government to implement some of these recommendations.

Threat of blow up Jammu-Srinagar
Highway by K. I. F.

3004. SHRI TRILOK CHAND :
SHRI JAIPAL SINGH

KASHYAP :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that in their posters the so called 'Kashmir Liberation Front' have threatened to blow up the Jammu Srinagar National Highway and that the Centre has been seized of it; and

(b) if so, the reaction of Government with regard thereto ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS